

**Central Administrative Tribunal
Principal Bench**

OA No. 3852/2017

New Delhi this the 03rd day of November, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Sh. Uday Kumar Varma, Member (A)**

Ajit Kumar S/o Sh. Radhe Shyam
Aged about 25 years, Category (SC)
R/o House No. 27/5, Rana Partap
Colony, Agra Cantt (UP) -282001

..Applicant

(By advocate : Sh. Ranjit Singh)

Versus

Ministry of Defence & Ors.

1. The Secretary
Ministry of Defence
Dept. of Defence Production
New Delhi-110011.
2. Dte Gen of Medical Services (Army)
Adjutant General's Branch
Army Headquarters
'L' Block, New Delhi-110001
3. Headquarters, MAJ GEN
Central Command (Medical Branch)
Lucknow-2
4. Commandant
Military Hospital
Agra Cantt.-282001

... Respondents

(By advocate : Ms. Ritu Singh)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Learned counsel for the applicant submits that applicant wants to withdraw this O.A. with liberty to move a representation to the respondents and if aggrieved to file OA thereafter.

2. O.A. is dismissed as withdrawn with aforementioned liberty.

**(Uday Kumar Varma)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

